

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2015  
ANSWERED ON:09.03.2001  
REFUND BY I.T. DEPARTMENT  
CHANDRAKANT BHAURAO KHAIRE;MANIBHAI RAMJIBHAI CHAUDHARY

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the income tax department makes a lot of delay in refunding the money and issuing permanent account number;
- (b) if so, whether the Government propose to issue some guidelines in this regard;
- (c) if so, the details thereof and the time by which these will be issued; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a),(b)(c)&(d): The Central Board of Direct Taxes have issued instructions for prompt issue of income tax refunds. In addition, in the Finance Bill, 2001, the time limit for issue of refund is proposed to be reduced from two years from the end of the assessment year to one year from the end of the financial year in which the return of income is made. With regard to PAN, out of 2,02,71,569 applications, 1,96,44,824 applications have been processed upto 31st December, 2000 and 1,82,66,786 Permanent Account Numbers have been allotted. The balance figures represent application with deficiency and those received in the recent months. All out efforts are made for expeditious allotment of PAN and timely issue of refunds.